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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 283 of 2018 in
C.P. No. 176/ NCLT/AHM/2017**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.08.2018**

Name of the Company: Hitesh Bhikubhai Patel
V/s.
Hetshti Dairy Pvt. Ltd.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DALAL	PCS	Resp. 2	KUNJAL
2.				


ORDER

None is present for the Applicant. PCS Mr. Kunjal Dalal is present for the Respondent-2.

The learned PCS appearing on behalf of the Applicant. send a letter for adjournment.

List the matter on 19.09.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**
Dated this the 6th day of August, 2018


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**